

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : JASMINE AGRO FOR EDITY PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	P. H. Arvinth Pandian Sr. Advocate Mr M. Srichana Ravi Vihar	Counsel for Petitioners	Gai Vil
2.	Rahul Balaji	Counsel for Respondents	

ORDER

Shri P H Arvinth Pandian, Senior Counsel representing the petitioners present.
Shri Rahul Balaji, Counsel for respondents present. Time extended at their
request for making submissions. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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